

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

TENDER NOTIFICATION

ROC.NO.154/2022/STORES/Dt:20-03-2023.

Sealed quotations are invited for repairing of “**100 Nos. of Voltas Air Coolers (Victor55) for replacing i) cool mats and general servicing ii) replacement of water pump, fan motor, etc., wherever required to the above said Air Coolers**”, on Credit basis.

The intending bidders may submit their quotations in a sealed cover to the undersigned duly superscribing on the envelope “**Quotations for repairing of 100 Nos. of Voltas Air Coolers (Victor55)**”, during the office hours, between 10.30 a.m. and 5.00 p.m, at the office of the Registrar (Management) at 5th floor of Administrative Block in the High Court Premises on or before **29th** March, 2023.

The intending bidders shall inspect the Air Coolers, kept at the High Court premises from 10:30 a.m. to 5.00 p.m. before giving their quotations. The intending bidders should mention the basic price of the work and GST separately in the quotation.

The **REGISTRY** reserves the right to accept or reject any or all the quotations without assigning any reasons.

HYDERABAD
DT:21-03-2023


REGISTRAR (MANAGEMENT)